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some of them to be run in the public sector; and

(c) the time required for considering such proposals and for giving the green signal for starting these industries at Haldia?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI P. C. SETHI) : (a) and (b). There is a proposal to set up a fertilizer factory along with soda ash and methanol units in the public sector at Haldia. A private party has also applied for setting up a methanol unit and another for setting up a naptha cracker with integrated down stream units.

(c) The proposals are under consideration of Government and a decision is expected to be taken shortly.

Admission to M. B. B. S. Students in Medical College of Delhi

7234. SHRI K. MALLANNA : SHRI PRABHUDAS PATEL :

Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state:

(a) whether in the Medical Colleges of Delhi, a good number of students were not given admission to the M. B. B. S. this year;

(b) if so, whether the parents of the students have given any memorandum to the Minister; and

(c) if so, what are the contents of the Memorandum?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (SHRI D. P. CHATTOPADHYAYA) : (a) Yes. It has however been decided to start a Medical new College with 100 seats under the Delhi University from 1971. In addition 50 seats in Meerut Medical will also be utilised for College Delhi students.

(b) and (c). A memorandum from the President, Pre-medical students' Parents Association, Delhi, addressed to the Prime Minister, has been received wherein it has been stated that Pre-medical students of Delhi domicile securing 65% marks in aggregate and even distinction holders have been denied admission to the Maulana Azad Medical College, New Delhi, due to insufficient seats this year and that doors of Medical Colleges in all other States are closed due to domicile restriction for Delhi Prc-Medical students for M. B. B. S. course. Government have been requested to intervene, and provide admission to the M. B. S. to all the Pre-medical students of Delhi domicile securing 65% marks in aggregate as well as distinction holders first division students.

Directives given by Naga Rebel Leader for Intensification of Movement against Indian Security Force

7235. SHR1 K. MALLANNA: SHRI NIHAR LASKAR :

Will the Minister of DEFENCE be pleased to state :

(a) whether the Naga Rebel leader, now in self-exile in London, has given any directives for intensifying their movement vis-avis Indian Security Forces in the area inhabited by the Nagas; (b) whether our Border Security forces have to face many Casualties from them; and

(c) if so, the action which Government proposed to take ?

TEE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM): (a) to (c). Government are aware that Phizo has been advising the underground Nagas to intensify their unlawful activities. Security Forces have suffered a few casualties during the course of operations against the hostile Nagas. They are however maintaining constant vigilance.

Claiming of damages by the American Firm of Consultant due to Delay in commissioning of the Fertiliser Complex at Manali

7236. SHRI C. CHITTIBABU : Will the Minister of PETROLEUM AND CHE-MICALS be pleased to state :

(a) whether the American firm of consultants for the Madras Fertiliser Limited for the Fertiliser Complex at Manali have threatened legal action for claiming damages due to delay in commissioning the complex; and

(b) if so, the action Government propose to take against those responsible for delay leading to the legal action by the Consultants.?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI P.C. SETHI) : (a) No, Sir.

(b) Does not arise

Restriction on supply of Political Literature to Defence Employees

7237. SHRI R. P. DAS : Will the Minister of DEFENCE be pleased to state:

(a) whether the defence forces are not allowed to have literature which is considered to be political by Government for their private study;

(b) if so, the reasons therefor;

(c) whether Government have imposed any restriction on the supply of certain newspapers, weeklies and periodicals; and

(d) if so, the list of such papers along with the reasons thereof?

THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM): (a) Government have not issued any instructions to debar the personnel of the Armed Forces from purchasing any literature for their private study.

(b). Does not arise.

(c) No, Sir. Newspapers and periodicals are purchased by the units concerned according to their requirements.

(d) Does not arise.

कास्टिक सोडे के उत्पादन में वृद्धि

7238. डा॰ लक्ष्मीनारायए। पांडे : क्या पैट्रोलियम मौर रसायन मन्त्री यह बताने की क्रुपा करेंगे कि :

(क) क्या देश में कास्टिक सोडे का उत्पादन वर्तमान मांग को पूरा करने के लिए पर्याप्त नहीं है; ग्रौर